

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

19. CP/1247(MB)2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.02.2024**

Name of the Party: Anita Golecha
Vs
Kanchanshri Investments Pvt. Ltd.

Section 241(1) of Companies Act, 2013

ORDER

1. Mr. Abhinav Mathur a/w Mr. Pushp Vijay Kanoj and Mr. Piyush, Ld. Counsel for the Petitioner present. Mr. S. K. Jain, Ld. Authorised Representative for the Respondents present.
2. Ld. Counsel seeks three weeks' time for filing an additional document.
3. At the request of Counsel, the matter is adjourned to **04.04.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)